GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:6414
ANSWERED ON:05.05.2010
CASES REGISTERED AGAINST IAS OFFICERS
Rama Devi Smt.; Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the number of cases registered by CBI against Indian Administrative Officers has increased over the years;
- (b) if so, the details thereof including the cases registered by CBI against them during the last three years and the current year, yearwise:
- (c) whether any instructions have been issued by the Cabinet Secretariat in this regard; and
- (d) if so, the details thereof including the punitive action taken against the guilty officers?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICES; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIYAMENTARY AFFARIS (SHRI PRITHVIRAJ CHAVAN)

(a) to (d): The number of cases registered by the CBI against officers of the Indian Administrative Service during the last three years i.e. 2007, 2008, 2009 and in the current year till 30,4.2010 are as under:

Year Cases registered No. of IAS officers

2007 5 5

2008 2 2

2009 7 5

2010 3 3
(upto 30.4.2010)

The details of these cases, indicating their present status, are given in the Annexure.

The Cabinet Secretary has written a demi official letter on 3rd March, 2010 laying emphasis on effective implementation of Government's policy of zero tolerance for corruption, by strengthening preventive vigilance, introduction of transparency in decision making, taking stringent action against officers found guilty, expediting disciplinary proceedings etc.